

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

Original Application No.104/2024

IN THE MATTER OF :

Tribunal on its own motion SUO MOTU
based on the News Item in the News item appearing in
www.birdcount in dated 16.12.2023 entitled "Coimbatore's
Perur Lake : From Bird Sanctuary to a fish farm"

With

The Executive Engineer, WRD.
Bhavanisagar Dam Division,
Bhavanisagar – 638 451.
Erode District.
Tamilnadu.

... Respondent.

I K.Arulalagan, 56 years son of Kandhasamy, now working as Executive Engineer, WRD. Bhavanisagar Dam Division, Bhavanisagar. I am competent to and duly authorized to represent the division. I know the facts and circumstances of the case. The factual submissions made here under are true and correct to the best of my knowledge, information and belief. In the circumstances, it is just and necessary that this Hon'ble Tribunal may be pleased to accept the accompanying report on file and it is so humbly prayed in the interests of justice in this case.

- 1) I may humbly submit the Perur Big Tank in Perur Taluk of Coimbatore District is one among Noyyal River system tanks. This tank under the control of Water Resources Department. The water spread area of the Tank is 1.072 sq.km holding a capacity of 51.94 mcft. Storage depth is 4.51 m. The tank almost filled upto 40 – 60 percent annually. During 2023 the tank filled upto 50 percent. The Tank remained dry during 2016-17 since drought occurred.

L.S.D. 2.

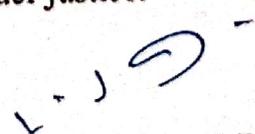


- 2) I may humbly submit the Government of Tamilnadu in its order G.O.No 50 Industries (mmcl) dated 27.04.2017 permitted the farmers depending on their cultivable area to take the silt which were sedimented in the tank beds. This helps in restoring the original capacity of the tank. No sand mining were carried out. Construction made by Perur Town Panchayat in the water spread area of the tank at channel entry point have been completed removed and restored in original position.
- 3) I may respectfully submit the road was formed over the tank bund and upgraded along the boundary after removal of the encroachments. No encroachments are present now and the road is in use for public traffic. Further retaining wall constructed by the Perur Town Panchayat which protects the tank bund and the road thereby not affecting the water spread area and capacity. The tank holds water to its original capacity thereby enhancing ground water recharge. The tank bund have been strengthened with protection walls and road cover. The improvement works carried out leads to full water holding capacity of the tank not affecting the ecology of the tank.
- 4) I may respectfully submit the District Forest Officer,Coimbatore Division,Coimbatore Letter No.C.No.D2 /2206/ 2020 dated. 23.01.2024. The Government has constituted the "Distict Level Wetland Management Committee(DLWMC)" in all districts of Tamilnadu for conservation and management of wetlands is under the Chairmanship of the District Collector. In this connection the Salim Ali Centre for Ornithology and Natural History (SACON) has identified 6 prioritized wetlands (including Perur Kulam) in Coimbatore District for issuing notification under wetlands (Conservation and Management) Rules 2017.

- 5) Further, I may humbly submit the District Level Wetland Management Committee (DLWMC) meeting was conducted on various dates i.e., 11.02.2020, 21.12.2021 and 23.06.2022 for identification of water bodies to be notified under Wetlands (Conservation and Management) Rules 2017. In this meeting, 16 water bodies (including Perur Kulam) has been selected for issuance of notification under Wetlands (Conservation and Management) Rules 2017 and the subcommittee also has been constituted with the concerned officials namely 1.Assistant Engineer,WRD.2.Deputy Commissioner, City Corporation, Coimbatore 3.Concerned Tahsildars and 4.concerned Forest Range Officers, for studying the pre-existing rights and privileges of the adjacent habitations and their dependency on the water body. The above work is under process. Once the proposal is finalized, it will be submitted to the Government by the above said Committee (DLWMC). Only after issuance of final notification under Wetlands (Conservation and Management) Rules 2017, the wetland rules and regulations will be applicable in the Perur Lake (Perur Kulam).
- 6) I may humbly submit that the Perur Big Tank have not been declared as Bird Sanctuary wetland by Government of Tamilnadu. At present the ecology for tank maintained in good manner and receiving more number of birds.

It is therefore humbly prayed that this Hon'ble National Green Tribunal (Principal Zone) may be pleased to pass appropriate orders as this Hon'ble Tribunal may deem fit and proper in this case and thus render justice.

Dated this the 31st January 2024


Executive Engineer, WRD.
Bhavanisagar Dam Division,
Bhavanisagar-638 451.
Erode District-Tamilnadu.